NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/159/2016

NAME OF THE PETITIONER(S)

: R. Srinivasan & Another

NAME OF THE RESPONDENT(S)

: M/s Thangam Metal Cans Pvt Ltd & 11 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

IJAYA PRASHANTH S. Coursel For RI, RP, RS, RL

Representing Coursel for petitioner.
Complex Ra, Ro, Ri, Riz

ORDER

Shri S Manikandan, counsel for petitioner present. Shri S Vijaya Prashanth, counsel R1, R2, R5 & R6 and Shri L Murali Krishnan, counsel for R9 to R12 are present and reported that they have filed a memo adopting the counter filed by R1. Likewise R2 & R5 have also filed a memo adopting the counter filed by R1. Time extended for R6 to file counter, failing which the right to file counter shall stand forfeited. Put up on 24.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)